

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/134/ (IB)/2017  
NAME OF THE PETITIONER(S) : DECCAN EVENT MANAGEMENT PVT LTD  
NAME OF THE RESPONDENT(S) : LAND MARVEL CONSTRUCTION INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

16/10/17  
DIRECTOR  
PALANIAPPAN

**ORDER**

Counsel for petitioner called but absent. Shri Palaniappan, Director of the Respondent Company present and stated that the matter is being settled between the parties. He prayed time for making submissions in relation to the final outcome of the settlement talks. Put up on 27.10.2017 at 10.30 A.M.

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)

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